

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/13/ (IB)/2017  
NAME OF THE PETITIONER(S) : SHRI VEERAGANAPATHI STEELS PVT LTD  
NAME OF THE RESPONDENT(S) : FERROMET STEELS PVT LTD  
UNDER SECTION : 433(e) (f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. N.K. GANESH

Admin OFFICER  
FERROMET STEELS PVT LTD  
RESPONDENT  
ORDER

N-k Ganesh

Counsel for the petitioner present and filed the Memo for withdrawing the Petition. The memo is taken on record. The prayer is allowed. The Petition is dismissed as withdrawn.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)